

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB) No.505/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	SREI Infrastructure Finance Limited -Versus-Right Tower Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKO BANERJI, Sr. Adv.
2. D.N. SHARMA, Adv.
3. NEHA SOMANI, Pr. Cs

Financial  
Creditor

*Somani*  
8/2/2018

- 1) Prantik Ghosal
- 2) Abhishek Sekda

Corporate  
Debtor

*Sekda*  
08/02/18

Advocates

1. SABYASACHI CHOUDHURY Adv
2. RAJARSHI DUTTA Adv
3. KULDIP MALLIK Adv
4. RITU PARNA CHATTERJEE Adv

Intervenor

*Chatterjee*  
8/2/18

P.T.O.

## ORDER

Ld. Counsel on behalf of the financial creditor and the corporate debtor as well as Ld. Counsel for the Intervener is present.

List it on 22/02/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)